GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA

UNSTARRED QUESTION NO. 1359.
TO BE ANSWERED ON TUESDAY, THE 11TH FEBRUARY, 2025.

FINANCIAL SUPPORT TO STARTUPS

1359. SHRI VISHWESHWAR HEGDE KAGERI:
SHRI VIJAY BAGHEL:
SHRI RAMVIR SINGH BIDHURI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:
वाणिज्य एवं उद्योग मंत्री

(a)   the manner in which stride Ventures is likely to help Indian Startups to reach global markets;

(b)   the long-term targets/goals of the said partnership particularly regarding the sustainable growth and development of Indian startups including Chhattisgarh;

(c)   whether there is any existing strategies to ensure strategic mentorship/guidance and market access which provide financial support to startups; and

(d)   if so, the details thereof including Durg Lok Sabha Constituency and Benetara district, district and State-wise including Chhattisgarh?

ANSWER
वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)

(a) & (b):   The Government, with an intent to build a strong ecosystem for nurturing innovation, Startups and encouraging investments in the Startup ecosystem of the country launched the Startup India initiative on 16th January 2016.

For effective implementation of Startup India initiative across the country, the Government unveiled Startup India Action Plan comprising of schemes and incentives envisaged to create a vibrant Startup ecosystem in the country. The Action Plan comprises of 19 action items spanning across areas such as "Simplification and handholding", "Funding support and incentives" and "Industry- academia partnership and incubation".

In order to promote partnerships and collaborations between the industry and Startups to encourage innovation-led growth in sectors like manufacturing, the Department for Promotion of Industry and Internal Trade (DPIIT) is signing Memorandum of Understanding (MoUs) with various stakeholders including

various private companies for the specific purpose, inter alia, of mentoring, providing access to infrastructure, sharing resources and knowledge, assisting in market linkages and connecting to funding networks. Under this initiative, an MoU has also been signed with Stride Ventures (Stride Fund Advisors LLP), a venture debt firm.

(c) & (d): For promoting holistic growth of the Startup ecosystem, different programs are implemented by the Government under the Startup India initiative. All the steps undertaken by the Government under the initiative are inclusive and implemented across States/Union Territories (UTs), cities, towns, and rural areas, including the State of Chhattisgarh. As a result of such efforts, entities which have been recognised as Startups by the Department for Promotion of Industry and Internal Trade (DPIIT) are present in every State/Union Territory (UT) of the country.

As of 31st December 2024, 1,57,706 entities have been recognised as Startups by the DPIIT. Specifically for the State of Chhattisgarh, 1,736 entities have been recognised as Startups by DPIIT as on 31st December 2024. Of these, 6 entities have been recognised as Startups in the district of Bemetara, and 294 entities have been recognised as Startups in the district of Durg. The State/UT-wise number of entities which have been recognised as Startups by DPIIT, including for the State of Chhattisgarh is placed as **Annexure-I**.

Specifically, to ensure strategic mentorship/guidance and market access which provides financial support to Startups the Government constantly undertakes various efforts. Under the flagship funding Schemes namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS), Startups also receive mentorship and guidance from ecosystem stakeholders such as investors and incubators. As part of the National Startup Awards exercise, handholding support is provided to Startups across various pillars including mentorship, corporate linkages and international market access. Under the States' Startup Ranking exercise, States and UTs are supported to enable them to create a conducive ecosystem for startups. The Government also encourages and supports ecosystem led initiatives such as Startup Mahakumbh which serve as a vibrant platform for Startups to receive such support from various members of the industry. Initiatives to improve market access and enable public procurement which support Startups in growing and scaling up their businesses have also been undertaken. The Government also enables international market access for Startups through international Government to Government partnerships and participation in international forums. This includes international bridges launched with various countries that aid in promoting cross collaboration. Digital platforms such as the Startup India portal and the Bharat Startup Knowledge Access Registry (BHASKAR) have been launched to enable easy access to resources and promote Startup ecosystem collaboration.

****

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION 1359 FOR ANSWER ON 11.02.2025.

The State/UT-wise number of entities which have been recognised as Startups by DPIIT, including for the State of Chhattisgarh as on 31st December 2024:

State/UT	Number of entities which have been recognized as startups by DPIIT
Andaman and Nicobar Islands	71
Andhra Pradesh	2553
Arunachal Pradesh	47
Assam	1487
Bihar	3190
Chandigarh	532
Chhattisgarh	1736
Dadra and Nagar Haveli and Daman and Diu	64
Delhi	16082
Goa	587
Gujarat	13053
Haryana	8222
Himachal Pradesh	563
Jammu and Kashmir	988
Jharkhand	1477
Karnataka	16624
Kerala	6361
Ladakh	18
Lakshadweep	3
Madhya Pradesh	5093
Maharashtra	27925
Manipur	179
Meghalaya	62
Mizoram	41
Nagaland	85
Odisha	2769
Puducherry	161
Punjab	1741
Rajasthan	5567
Sikkim	12
Tamil Nadu	10577
Telangana	8243
Tripura	141
Uttar Pradesh	15019
Uttarakhand	1268
West Bengal	5165
Total	**157,706**

****